

**ओरिएण्टल इश्योरेंस कम्पनी की व्यक्तिगत दुर्घटना बीमा योजना का कार्यान्वयन**

4251. श्री राम रत्न राम :  
क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश सरकार ने अपने दिनांक 25 जनवरी, 1992 के पत्र द्वारा ओरिएण्टल इश्योरेंस कम्पनी लिमिटेड द्वारा कमजोर वर्गों के लिये शुरू की गई व्यक्तिगत दुर्घटना बीमा योजना के कार्यान्वयन में फाल्ड स्टार पर पेश आ रही कठिनाईयों के संबंध में तीन संशोधनों का प्रस्ताव किया था ; और

(ख) यदि हां, तो सरकार द्वारा इस संबंध में क्या कार्यवाही की जा रही है ?

वित्त मंत्रालय में राज्यमंत्री (श्री दलबीर सिंह) : (क) जी, हां । उत्तर प्रदेश सरकार ने अपने दिनांक 22 जनवरी, 1992 के पत्र के माध्यम से निर्धन परिवारों के लिये व्यक्तिगत दुर्घटना बीमा सामाजिक सुरक्षा योजना में संशोधन करने का प्रस्ताव किया था ।

(ख) निर्धन परिवारों के लिये व्यक्तिगत दुर्घटना बीमा सामाजिक सुरक्षा योजना की संपूर्ण समीक्षा की जा रही है तथा इस समीक्षा के दौरान उत्तर प्रदेश सरकार सहित विभिन्न राज्य सरकारों से प्राप्त सुझावों पर विचार किया जायेगा ।

**Exim Bank Scheme for development of vendors**

4252. SHRI KAMAL MORARKA:  
Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Exim Bank has introduced a new Scheme for the development of vendors;

(b) if so, what is the criteria fixed for qualifying for the Scheme; and

(c) what is the extent to which the loans would be provided for the development of vendors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir. The Export Import Bank of India (EXIM BANK) has introduced a new lending programme under which finance is provided for vendor development for exports.

(b) Export/trading houses and manufacturer-exporters with satisfactory track record and strategic plan for vendors development for exports are eligible to seek finance under the programme.

(c) Rupee term loans are provided to eligible exporters for:

(i) Procurement of Plant and Machinery;

(ii) Acquisition of toolings, Jigs, Moulds, and other miscellaneous equipment;

(iii) Core working capital assistance to Vendors; and

(iv) Vendors Development and training and technology transfer.

The quantum of finance is needbased.

**Introduction of legislation on consignment tax**

4253. SHRI VITHALBHAI M. PATEL:  
Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that during the Chief Ministers' Conference held on the 9th and 10th February, 1989, there was consensus to enact a new legislation of Consignment tax;

(b) whether Government decided to introduce a bill in this regard;

(c) if so, whether the Central Government have not taken any action so far in this regard resulting in serious leakage of sales tax revenue in some of the States; and